

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.10.2022 (WEDNESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021 & 3454 of 2022	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1044 of 2021 I.A. No. 2772 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
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For Hearing

3.	Comp. App. (AT) (Ins) No. 1234 of 2019 & I.A. No. 3581, 3582 of 2019 & 612, 1042 of 2020	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors. With	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
4.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	Siddhartha Sharma	Anil Agarwal Dinkar Singh Anand Varma (RP)
5.	Comp. App (AT) (Ins) No. 1338 of 2019 & I.A. No. 4169 of 2019 & 135, 136 of 2020	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma (RP)
6.	Comp. App (AT) (Ins) No. 1343 of 2019 & I.A. No. 3823, 3824, 3825 & 3826 of 2019 & 470 of 2020	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors. With	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma (RP)

7.	Comp. App. (AT) (Ins) No. 714 of 2020 & I.A. No. 1932, 1933 & 1934 of 2020	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors/	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3
8.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury

03:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	Dr. Rajansh Thukral	Himanshu Vij Akhil Anand Surjeet Bhadu-R1 Abhishek Anand Viren Sharma Karan Kohli
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After the above

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

10.	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 (PH)	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
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By order of Hon'ble Chairperson
-sd/-
Registrar